

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3103/2020

This the 01st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Abdul Salam Lone age 41 years, S/o Abdul Aziz Lone, R/o Akhal, Kulgam.
.....Applicant

(Advocate:- Mr. M A Qayoom-**Not Present**)

Versus

1. State of J&K through Commissioner/Secretary to Government, Forest Department, Civil Secretariat, Srinagar/Jammu and and 6 ors.
.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 16.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 01.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**